श्री रवि प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

चौधरी सुखराम सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री जावेद अली खान (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

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·····جناب جاوید علی خان (اثر پردیش) : مبودے، میں بھی خود کو اس موضوع کے ساتھہ سمیڈھہ کرتا ہوں۔
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श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

डा. चन्द्रपाल सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री लाल सिंह वड़ोदिया (गुजरात): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

MR. CHAIRMAN: Now, Shri Tiruchi Siva. Sivaji, I am just telling this to be put on record. I am allowing some notices, which could not be taken up on 5th December because the House got adjourned, as a one-time exception. This will not be a practice because I had mentioned on that day also that for no fault of many of the Members, the House got adjourned. So, they lost an opportunity, but if it becomes a practice, then Members will think it will come up again; if not today, it may come up tomorrow. That is why, I don't want to make it a practice. As I told that day, as an exception, I am allowing certain Members who had given notices, but which could not be taken up on that day. Now, Shri Tiruchi Siva.

Deprival of medical seats to OBC students due to reservation policy

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, the NEET PG examination for admission to MD, MS and other post-graduate medical courses is scheduled to be held on the 5th January, 2020. But, an announcement from the National Board of Examination has led to a widespread condemnation across the country because it states that the 27 per cent reservation for the OBCs will be applicable only in the Central Government-owned colleges, and not in the State-owned colleges.

[†]Transliteration in Urdu script.

[Shri Tiruchi Siva]

The total number of seats that come to the Central pool is 30,774. The State Governments give 50 per cent of their seats to the Central pool. Out of the total 30,774 seats, the seats in the Central pool are about 15,387. The SC and ST students get 3,462 seats. Seats in the OBC quota are 4,155. But, actually, because of this announcement, they will be entitled to only 300 seats. In Tamil Nadu itself, the total number of seats is 1,538. Of course, the OBCs should get 879 seats. They are losing 450 seats. At the same time, the Circular about the 2020 Examination issued by the National Board of Examination states that the Scheduled Castes and the Schedule Tribes will have their quota and the Economically Weaker Sections (EWS) will have the 10 per cent quota across the country in all the colleges. The State Government runs the colleges. It funds the colleges, and if this 27 per cent reservation, which has been won after a very long struggle, is denied to the OBC community, it will be a very big blow to the reservation benefits.

Moreover, it is a very serious issue. Earlier, when the regional languages were withdrawn from the Postal Examination, thanks to your intervention, it was found that it was a bureaucratic fault and it was rectified. So, I think, the Health Ministry's circular is different and the National Board of Examination's circular is different. The OBCs are very much deprived of it. So, I urge upon the Government to take this issue very seriously and render justice to the OBC students. They should not be deprived of their due, that is, the 27 per cent reservation which is due to them. So, I urge upon the Government to rectify this. Thank you, Sir.

MR. CHAIRMAN: Muraleedharanji, take note of it and discuss with the Health Minister as well as the Social Justice Minister. एसोसिएट करने वाले कृपया स्लिप्स भेज दें।

प्रो. राम गोपाल यादव (उत्तर प्रदेश): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

SHRI HUSAIN DALWAI (Maharashtra): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

PROF. M.V. RAJEEV GOWDA (Karnatka): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

SHRI B.K. HARIPRASAD (Karnataka): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

SHRI ELAMARAM KAREEM (Kerala): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

SHRI BINOY VISWAM (Kerala): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

श्री रवि प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, में भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I also associate myself with the matter raised by Shri Tiruchi Siva.

Need for viability gap funding for petrochemical complex in Andhra Pradesh

DR. K.V.P. RAMACHANDRA RAO (Telangana): Hon. Chairman, Sir, as you are very much aware, this is another tragic saga in the Andhra Pradesh Reorganization Act. This is regarding the viability gap funding for petrochemical complex at Andhra Pradesh. Sir, the Andhra Pradesh Reorganization Act proposes for establishment of cracker and petrochemical complex at Kakinada, Andhra Pradesh. Accordingly, the Government of Andhra Pradesh, HPCL, GAIL India have signed a MoU and conducted a feasibility